

was Rs. 12,500 per tonne; in 1996-97, it was Rs. 11,900 per tonne, and in 1995-96, it was Rs. 11,350 per tonne. . . . (Interruptions)

SHRI RAJESH PILOT : Sir, the hon. Member wanted to know whether the cost of production is high in comparison with other steel plants. But the Minister is reading out the figures. This is not correct. (Interruptions)

[Translation]

SHRI JUAL ORAM : Mr. Speaker, Sir, the way the scam has taken place. I would like to know . . . (Interruptions) [English] We wanted to know what made the then Minister of Steel to inaugurate the modernisation project in the year 1986?

[Translation]

According to the report of the Steel Minister, modernisation work is on. When the work is on, how is it that the hon. Minister inaugurated in the middle when this thing took place, the Minister-in-charge of the Department. . . . (Interruptions)

[English]

MR. SPEAKER : What is your supplementary?

[Translation]

SHRI JUAL ORAM : Mr. Speaker, Sir, during the congress regime the cost of the Rs. 2461 crore modernisation project was raised to Rs. 5112 crore . . . (Interruptions) Was the cost escalation real or it was political . . . (Interruptions) That is why the plant is incurring loss. There should be a CBI enquiry into this modernisation package.

[English]

SHRI NAVEEN PATNAIK : In reply to the question of the hon. Member from Sundargarh, I would like to say that only one synter plant was inaugurated. . . . (Interruptions)

SHRI SUNIL KHAN : The Rourkela Steel Plant was sanctioned by the Government in October, 1989 at an estimated cost of Rs. 2,461 crore with a completion schedule by December, 1995. The anticipated cost of modernisation is now estimated at Rs. 5,112 crore, but the modernisation is not complete till date. I have gone through your reports regarding escalation and others. But if I deduct Rs. 2,461 crore from Rs. 5,112 crore, and that will come to Rs. 2,651 crore. I would like to know whether Rs. 2,651 crore was spent on modernisation cost or Additional Maintenance Rehabilitation is allowed. If it is so, then there will be unholy alliance between the contractors and the management. I demand an inquiry by the CBI into the matter.

SHRI NAVEEN PATNAIK : In reply to the first part of the hon. Member's question, I would like to say that maintenance has nothing to do with modernisation. The question put to me is about modernisation of Rourkela Steel Plant.

SHRI BIKRAM DEO KESHARI : The CAG report has not been presented to the House. I would like to know from the hon. Minister when the CAG report will be presented. Secondly, the loss in 1995-96 was Rs. 57 crore. Now it has jumped up to Rs. 374 crore. This indicates that there are lapses in the administration of Rourkela Steel Plant. Will the Government initiate a CBI inquiry into these losses and into the modernisation project of the Rourkela Steel Plant?

SHRI NAVEEN PATNAIK : In reply to the question of the hon. Member from Kalahandi, I would like to say that a CBI raid was conducted in June, 1998 in the houses of ten officers of Rourkela Steel Plant ranging from Junior Manager to Assistant General Manager.

12.00 hrs.

The Report from the CBI has not yet been received. In the meanwhile, the management of Rourkela Steel Plant has taken action and suspended three of these officers. The CBI inquiry is related to certain works which were going on.

MR. SPEAKER : What about modernisation?

SHRI NAVEEN PATNAIK : As far as modernisation is concerned, we have not asked for any CBI enquiry.

WRITTEN ANSWERS TO QUESTIONS

[English]

Housing Projects in Assam

*525. SHRIMATI RANEE NARAH :

SHRI A. SIDDARAJU :

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state :

(a) the Housing Projects under consideration of HUDCO as on date, State-wise; and

(b) the details of the schemes approved and the funds allocated by Housing & Urban Development Corporation during 1997-98 and 1998-99, State-wise?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) As on date there are 307 housing projects seeking HUDCO loan assistance of Rs. 72563.34 lakh which have been received in Housing and Urban Development Corporation Ltd. (HUDCO) from

various agencies from 32 States/UTs. These schemes are at different stages of processing and will be sanctioned as per HUDCO guidelines. The State-wise details of these schemes are given in the statement-I.

(b) HUDCO has sanctioned 672 housing schemes with total project cost of Rs. 2736.26 crore and loan amount of Rs. 1749.49 crore during the year 1997-98. On completion, these would provide 548710 dwelling units and 15648 developed plots. HUDCO has also sanctioned 130 urban infrastructure schemes with project cost of Rs. 2144.77 crore and loan amount of Rs. 1288.88 crore during the period. During the year 1998-99 till 30.6.98, HUDCO has sanctioned 116 housing schemes with project cost of Rs. 289.28 crore and loan amount of Rs. 191.38 crore for 27764 dwelling units and 5006 developed plots. 5 urban infrastructure schemes with project cost of Rs. 63.16 crore and loan amount of Rs. 44.99 crore have also been sanctioned during this period. The State-wise details of the schemes sanctioned during 1997-98 and 1998-99 are given in statements-II and III respectively.

A Statement-IV indicating fund allocation for housing during 1997-98 and 1998-99 (tentative) is attached.

Statement-I

Statewise Housing Schemes in Pipeline

(Rs. in lakh)

| S.No. | States/UTs | No. of Schemes | Loan Asked For |
|-------|-------------------|----------------|----------------|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 4 | 153.36 |
| 2. | Arunachal Pradesh | — | — |
| 3. | Assam | 21 | 4831.46 |
| 4. | Bihar | 12 | 789.70 |
| 5. | Gujarat | 14 | 2002.30 |
| 6. | Goa | — | — |
| 7. | Haryana | 12 | 4150.33 |

| 1 | 2 | 3 | 4 |
|-------|------------------|-----|----------|
| 8. | Himachal Pradesh | 2 | 3030.83 |
| 9. | Jammu & Kashmir | 4 | 510.27 |
| 10. | Karnataka | 69 | 10802.76 |
| 11. | Kerala | 48 | 12828.31 |
| 12. | Madhya Pradesh | 21 | 2728.31 |
| 13. | Maharashtra | 7 | 6213.98 |
| 14. | Manipur | 3 | 539.08 |
| 15. | Meghalaya | 2 | 272.65 |
| 16. | Mizoram | — | — |
| 17. | Nagaland | — | — |
| 18. | Orissa | 16 | 1875.00 |
| 19. | Punjab | 2 | 199.10 |
| 20. | Rajasthan | 6 | 937.82 |
| 21. | Sikkim | 1 | 38.75 |
| 22. | Tamil Nadu | 34 | 14404.37 |
| 23. | Tripura | 2 | 30.55 |
| 24. | Uttar Pradesh | 17 | 3578.46 |
| 25. | West Bengal | 11 | 2137.45 |
| 26. | A & N Islands | — | — |
| 27. | Chandigarh | — | — |
| 28. | D & N Haveli | — | — |
| 29. | Daman & Diu | — | — |
| 30. | Delhi | 2 | 496.00 |
| 31. | Lakshadweep | — | — |
| 32. | Pondicherry | 01 | 12.50 |
| TOTAL | | 307 | 72563.34 |

Statement-II

Statewise summary of Housing Schemes* during 1997-98

| S.No. | Name of State | No. of Schemes | Project Cost (RS. IN CRORES) | Loan AMT. | No. of Dwelling Units | No. of Plots |
|-------|----------------|----------------|------------------------------|-----------|-----------------------|--------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | A & N Islands | 2 | 2.81 | 1.38 | 115 | 0 |
| 2. | Andhra Pradesh | 76 | 282.30 | 172.16 | 183755 | 3282 |
| 3. | Assam | 6 | 28.49 | 16.51 | 1424 | 0 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-------|------------------|-----|---------|---------|--------|-------|
| 4. | Bihar | 4 | 6.18 | 4.65 | 380 | 0 |
| 5. | Delhi | 1 | 3.36 | 1.66 | 0 | 0 |
| 6. | Goa | 5 | 21.83 | 13.34 | 6590 | 378 |
| 7. | Gujarat | 25 | 93.62 | 75.63 | 35859 | 0 |
| 8. | Haryana | 9 | 28.43 | 19.41 | 1610 | 0 |
| 9. | Himachal Pradesh | 23 | 99.42 | 72.06 | 30474 | 191 |
| 10. | Jammu & Kashmir | 7 | 43.86 | 36.07 | 9536 | 0 |
| 11. | Karnataka | 54 | 204.29 | 125.38 | 57104 | 3933 |
| 12. | Kerala | 81 | 380.45 | 232.18 | 67001 | 165 |
| 13. | Madhya Pradesh | 44 | 103.47 | 80.24 | 17500 | 5086 |
| 14. | Maharashtra | 55 | 296.12 | 124.63 | 1892 | 0 |
| 15. | Manipur | 6 | 39.08 | 22.28 | 2391 | 0 |
| 16. | Meghalaya | 1 | .27 | .23 | 0 | 0 |
| 17. | Mizoram | 2 | 9.81 | 6.38 | 1930 | 0 |
| 18. | Nagaland | 2 | 18.13 | 13.13 | 2519 | 0 |
| 19. | Orissa | 13 | 87.49 | 55.65 | 4453 | 0 |
| 20. | Pondicherry | 2 | 2.30 | 1.71 | 0 | 0 |
| 21. | Punjab | 7 | 90.26 | 50.50 | 192 | 0 |
| 22. | Rajasthan | 71 | 337.97 | 227.04 | 13464 | 0 |
| 23. | Sikkim | 1 | .55 | .50 | 500 | 0 |
| 24. | Tamil Nadu | 108 | 275.90 | 192.32 | 72539 | 0 |
| 25. | Tripura | 2 | 2.99 | 1.50 | 238 | 0 |
| 26. | Uttar Pradesh | 45 | 219.08 | 137.92 | 32344 | 2613 |
| 27. | West Bengal | 20 | 57.79 | 35.04 | 4900 | 0 |
| TOTAL | | 672 | 2736.26 | 1719.49 | 548710 | 15648 |

*This includes ILCS, LA and Operational Finance also.

Statewise Summary of Urban Infrastructure Schemes during 1997-98

| S.No. | Name of State | No. of Schemes | Project Cost (RS. IN CRORES) | Loan AMT. | No. of Dwell- ing Units | No. of Plots |
|-------|----------------|----------------|---------------------------------|-----------|----------------------------|-----------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 26 | 219.17 | 147.40 | 0 | 0 |
| 2. | Bihar | 1 | 11.34 | 4.00 | 0 | 0 |
| 3. | Delhi | 1 | 11.67 | 4.90 | 0 | 0 |
| 4. | Goa | 2 | 51.25 | 32.85 | 0 | 0 |
| 5. | Gujarat | 7 | 156.14 | 107.89 | 0 | 0 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-------|------------------|-----|---------|---------|---|------|
| 6. | Himachal Pradesh | 1 | 1.08 | 0.50 | 0 | 0 |
| 7. | Karnataka | 20 | 468.40 | 275.88 | 0 | 0 |
| 8. | Kerala | 17 | 111.78 | 70.74 | 0 | 0 |
| 9. | Madhya Pradesh | 3 | 36.06 | 13.85 | 0 | 0 |
| 10. | Maharashtra | 2 | 265.76 | 104.56 | 0 | 0 |
| 11. | Orissa | 5 | 51.00 | 35.68 | 0 | 0 |
| 12. | Punjab | 11 | 41.75 | 20.61 | 0 | 0 |
| 13. | Rajasthan | 8 | 47.41 | 32.95 | 0 | 0 |
| 14. | Tamil Nadu | 20 | 592.74 | 387.55 | 0 | 6809 |
| 15. | Uttar Pradesh | 5 | 71.41 | 44.51 | 0 | 0 |
| 16. | West Bengal | 1 | 7.80 | 5.00 | 0 | 0 |
| TOTAL | | 130 | 2144.77 | 1288.88 | 0 | 6809 |

Statement-III

Statewise summary of Housing Schemes During 1998-99 (Upto 30.6.1998)

| S.No. | Name of State | No. of Schemes | Project Cost (RS. IN CRORES) | Loan AMT. | No. of Dwell- ing Units | No. of Plots |
|-------|------------------|----------------|---------------------------------|-----------|----------------------------|-----------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 15 | 27.79 | 18.18 | 874 | 0 |
| 2. | Assam | 1 | 8.47 | 6.00 | 2000 | 0 |
| 3. | Bihar | 1 | 10.00 | 10.00 | 0 | 0 |
| 4. | Delhi | 1 | 12.13 | 3.51 | 0 | 0 |
| 5. | Gujarat | 14 | 9.93 | 7.53 | 2452 | 920 |
| 6. | Himachal Pradesh | 2 | 9.08 | 4.81 | 82 | 0 |
| 7. | Karnataka | 9 | 24.84 | 19.21 | 5380 | 0 |
| 8. | Kerala | 15 | 82.75 | 46.64 | 5926 | 0 |
| 9. | Madhya Pradesh | 12 | 25.67 | 19.40 | 2342 | 1927 |
| 10. | Maharashtra | 1 | 3.61 | 1.00 | 33 | 0 |
| 11. | Rajasthan | 13 | 16.18 | 11.92 | 1938 | 0 |
| 12. | Tamil Nadu | 31 | 56.13 | 42.46 | 6700 | 2159 |
| 13. | Uttar Pradesh | 1 | 2.71 | 0.73 | 37 | 0 |
| TOTAL | | 116 | 289.28 | 191.38 | 27764 | 5006 |

Statewise Summary of Urban Infrastructure Schemes during 1998-99 (upto 30.6.1998)

| S.No. | Name of State | No. of Schemes | Project Cost (Rs. IN CRORES) | Loan AMT. | No. of Dwell- ing Units | No. of Plots |
|-------|----------------|----------------|---------------------------------|-----------|----------------------------|-----------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Delhi | 1 | 8.23 | 2.66 | 0 | 0 |
| 2. | Madhya Pradesh | 1 | 25.64 | 17.94 | 0 | 0 |
| 3. | Tamil Nadu | 1 | 11.04 | 8.28 | 0 | 0 |
| 4. | Uttar Pradesh | 1 | 10.00 | 10.00 | 0 | 0 |
| 5. | West Bengal | 1 | 8.26 | 6.12 | 0 | 0 |
| TOTAL | | 5 | 63.16 | 44.99 | 0 | 0 |

Statement-IV

Statewise Housing Loan Allocation made by HUDCO during 1997-98 & 1998-99 (Tentative)

(Rs. in crore)

| S. No. | Name of the State/UT | Allocation 1997-98 | Allocation 1998-99 (50% of the total allocation on the basis of area and population) |
|--------|----------------------|--------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | A & N Islands | 1.36 | 0.33 |
| 2. | Andhra Pradesh | 117.56 | 54.01 |
| 3. | Arunachal Pradesh | 1.46 | 0.90 |
| 4. | Assam | 70.55 | 38.55 |
| 5. | Bihar | 53.32 | 41.41 |
| 6. | Chandigarh | 0.93 | 1.13 |
| 7. | Dadra & Nagar Haveli | 0.06 | 0.07 |
| 8. | Daman & Diu | 0.09 | - |
| 9. | Delhi | 18.88 | 14.44 |
| 10. | Goa | 1.44 | 1.75 |
| 11. | Gujarat | 66.54 | 49.98 |
| 12. | Haryana | 29.94 | 11.23 |
| 13. | Himachal Pradesh | 15.20 | 3.05 |
| 14. | Jammu & Kashmir | 15.29 | 9.80 |
| 15. | Karnataka | 95.66 | 43.96 |
| 16. | Kerala | 70.17 | 22.22 |
| 17. | Madhya Pradesh | 184.25 | 58.25 |

| 1 | 2 | 3 | 4 |
|-------|---------------|---------|--------|
| 18. | Maharashtra | 76.38 | 81.28 |
| 19. | Manipur | 17.42 | 8.11 |
| 20. | Meghalaya | 8.87 | 5.34 |
| 21. | Mizoram | 15.72 | 10.46 |
| 22. | Nagaland | 9.42 | 4.76 |
| 23. | Orissa | 85.99 | 22.82 |
| 24. | Pondicherry | 1.04 | 1.26 |
| 25. | Punjab | 30.89 | 16.42 |
| 26. | Rajasthan | 79.26 | 46.07 |
| 27. | Sikkim | 0.56 | 0.34 |
| 28. | Tamil Nadu | 133.21 | 62.02 |
| 29. | Tripura | 7.94 | 5.05 |
| 30. | Uttar Pradesh | 80.77 | 75.31 |
| 31. | West Bengal | 49.76 | 44.47 |
| 32. | Lakshadweep | 0.08 | 0.10 |
| Total | | 1340.01 | 735.00 |

Investments in Research & Development

*526. SHRI S.S. OWAISI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the investments made in Research and Development in public and private steel sector during the last three years and results achieved therefrom;

(b) whether the Government have decided to encourage more investments in Research and Development for improving the quality of steel keeping in view the global trends in quality and cost effectiveness;